

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 116

CP/114(CH)2023

IN THE MATTER OF:

Dharam Pal Chaudhary

...

Appellant

Versus

**Registrar of Companies NCT of Delhi ...
and Haryana**

Respondents

Under Section: 252(3) CA 2013

Order delivered on 26.04.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 07.06.2024.

Sd/-

Court Officer